

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/277/ (IB)/2017
NAME OF THE PETITIONER(S) : BYGGING INDIA LTD
NAME OF THE RESPONDENT(S) : CONSOLIDATED CONSTRUCTION CONSORTIUM LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	R. Parthasarathy Abhinav Parthasarathy	Counsel for Petitioner	B. Abhinav
2)	Preethi. K. Dasu for S. Kartikeyi Balan.	Counsel for Respdt	Preethi

ORDER

Counsel for both the parties are present. Counsel for Corporate Debtor has submitted one D.D. to the tune of Rs.9 lakh dated 04.09.2017 No.782677 drawn on State Bank of India. The same is handed over to the Counsel for the Petitioner. Both the Counsels prayed for time to submit the memorandum of compromise. At request, time is enlarged. Put up on **11.09.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk